Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election in Bidhan Sabha (Name of the House)
From Kutumba(R) Constituency (Name of the Constituency)

I Rajesh Kumar Son of Late Dilkeshwar RamCandidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(10) I am a candidate set up by INC (Indian National Congress)

(11) Details of PAN and status of filing of Income tax return:

Assessment Year-2020-21(Financial Year-2019-20)

SI no.	Name	PAN NO.	The financial year for Which the last Income Tax Return has been filed	Total Income Shown in Income Tax Return (in Rs.)
	Self Spouse	AFZPK9525J ADTPD4987B	2019-20 2019-20	44,92,020/- 2,37,960/-
	Dependent 1	Applied For	no	no
9.		no	no	no
	. Dependent 3	no	no	no

(12) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI no Offence Description

(d) The details of cases where the court has taken
Cognizance, Sections of the Act and description
Of the offence for which cognizance taken:

(e) Name of the court, Case No. and Date of order
Taking cognizance: no

(f) Details of Appeal (s) / Application(s) for revision
(if any) filed against the above order(s) no

(13) Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(d) The details of cases, Sections of the Act and Description of the offence for which convicted:

Case no-180/11,Act 135 In Coart Of Gaya

(e) Name of the Court(s), Case No. and Date(s) of order(s).

Case no-82/20,Act-188/269,270

no

(f) Punishment imposed

no



- (14) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:
- B. Details of movable assets: as on 31.3.2020
- 6. Assets in joint name indicating the extent of joint ownership will also have to be given
- 7. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- 8. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 9. Dependent, here means a person, substantially dependent on the income of the candidate
- 10. Details including amount is to be given separately in respect of each investment)

SI. No.	Description	Self	Spouse	Dependent 1	Dependent 2	
(x)	Cash in hand	3,37,861	38,550/-	no	no	
[] []	Details of Depose n Bank a/c (FDR, Teposits and all other of Deposits and all other of Deposits neluding Saving a/c Deposits with Finan nstitutions, Non Barinancial Companie Cooperative societies The amount in each seposit	rm 60,90,9 er 7,61,6 s), cial nking s and and		no	no	
(xii)	Details of investr Bonds, Debentur And units in com Mutual Funds an And the amount.	es/Shares 6 panies/ d others	5,24,000/-	no	no	no
(xiii	Details of investi Postal Savings, In Policies and inve In any Financial Instrument in Po Or Insurance Co	nsurance stment ost Office	3,58,701/- 1,000/-	no	no	no

And the amount

(xiv)	Personal loans/advance Given to any person or Entity including firm, Company, Trust etc And other receivables From debtors and the Amount	25,000/- 12,98,864/-	no	no	no
(xv)	Motor Vehicles/Aircrafts/ Yachts/Ships(details of Ma Registration No. etc, Year Of Purchase and amount	Tata Safari Storm(Tata ke, Motor Lorry(Tata BR01PJ2822, 2017, BR01GF2822, 2016,	Motor) 15,08,038/-	no	no
(xvi)	Jewellery, bullion and Valuable thing (give Details of weight & Value)	Gold- 30 gm 1,55,550/-	Gold-75 gm 3,88,875/-	no no	no no
(xvii)	Any other assets such as Value of claims/interest	Petrol Pump At Naubatpur 2,01,78,067/-	no	no	no
(xviii)	Gross Total Value	3,39,87,961/-	4,29,645/-	no	no

B Details of Immovable assets:

(Note: 1 Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2 Each land or building or apartment should be mentioned separately in this format.)

SI. No. [Description	Self	Spouse	Depend	dent 1	Depe	ndent 2
(vii)	Agricultural LandC Location(s)Ghatar	hilbili,Selhori,Ghataro(S) o,Ghataro,Kanchanpur(Inh) Khata-106,233,30/262,(Self)		Khata-	Chilbili,Sel 106,233	hori,(S)	no no
		Khata-33,33	3/212,49196/43(i	inherit)			
	Area (Total Measureme		75 Dismil (self) re 141 dismil (inhe	rit)	35 Dismil	no	no

and the section of	Self& Inherit	No	no	no
Whether inherited Properties	Sell & Illinent	NO		
(Yes or No)				
Date of purchase In case of self Acquired property	2005, 2003 1991	2005, 2003	no	no
Cost of Land(in case of Purchase) at the time Of purchase	3,30,000/-	2,80,000/-	no	no
Any Investment on the Land by way of developme Construction etc	no nt,	no	no	no
Approximate Current Market value	94,69,506/-	79,30,000/-	no	no
(viii) Non Agricultural Land Location(s) Survey no.(s)	no	no	no	no
Area (Total measurement In sqft)	no	no	no	no
Whether inherited Property (Yes or No)	no	no	no	no
Date of purchase In case of self Acquired property	no	no	no	no
Cost of Land (in case Of purchase) at the Time of purchase	no	no	no	no
Any investment on The land by way of Development,	no	no	no	no

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4	Con	ctr	ncti	on	PT	

(Total measurement

In sqft)

	Approximate Current Market value	no	no	no	no
(ix)	Commercial Buildings (including apartments) Location(s) Survey no.(s)	no	no	no	no
	Built up Area(Total Measurement in sqft)	no	no	no	no
	Whether inherited Property (Yes or No)	no	no	no	no
	Date of purchase in Case of self-acquired Property	no	no	no	no
	Cost of property (in case Of purchase) at the time Of purchase	no	no	no ·	no
	Any investment on the Property by way of Development, Construction etc	no	no	no	no
	Approximate Current market Value	no	no	no	no
(x)	Residential Buildings (includ Apartments) Location(s) Survey no.(s)	ing	4H/50 Bahadurp Obara,Noida(Sel Khata-425/71/1: Share-1/3,1/3,1,	f) 1,180,49	Bijjoli Khata-31
	Area (Total measurement In sqft)		Sqft-1200, 1 D, 1 1182 Sqft	L5.3 D 2.295	D no no
	Built up Area		-Do- 1	000 Sqft	no no

1000 Sqft

-Do-

	Whether inherited Property (Yes or No)	Yes(Inherit & S	Self) no	no	no
	Date of purchase in Case of self acquired Property	30.12.2015	27.7.2017	no	no
	Cost of property (in case Of purchase) at the time Of purchase	45,36,959/-	10,54,446/-	no	no
	Any Investment on the Land by way of Development, Construction etc	no	15,66,065 /-	no	no
	Approximate Current Market Value	2,07,95,559/	23,00,00	0/-	
(xi)	Others (such as Interest In property)	no no	no	no	
(xii)	Total of Current Market Value of (i) to (v) above	3,02,65,065/	- 1,02,	30,000/	-

(15) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item).

Sl. No. De	scription Sel	f Spouse		Dependent 1	Dependent2
(iv)	Loan or dues to Bank, Financial Institution(s) Name of Bank or Fl Amount outstanding Nature of loan	Allahabad Bank, Noida Union Bank Of Ind Bahadurpur 17,66,229/- 12,43,254/-	no dia,	no	no

Loan or dues to Any individuals/Entity Other than mentioned In (i) above

Name(s)
Amount outstanding 16,58,688/- no no no

Nature of loan

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	Any other liability	no	no	no	no
Gr	and Total Liabilities	46,68,171/-	no	no	no
(v)	Government Dues Dues to departments Dealing with government				
	Accommodation	no	no	no	no
	Dues to departments Dealing with supply of Water	no	no	no	no
	Dues to departments Dealing with supply of Electricity	no	no	no	no
	Dues to departments				
	Dealing with supply of Telephone/mobiles	no	no	no	no
	Dues to departments				
	Dealing with governmen Transport (including Aircrafts and helicopters	no	no	no	no
	Aircraits and hencopters	,			
	Income tax Dues	no	no	no	no
	Wealth Tax Dues	no	no	no	no
	Service Tax Dues	no	no	no	no
	Municipal/Property				
	Tax Dues	no	no	no	no
	Sales Tax Dues	no	no	no	no
	Any other Dues	no	no	no	no
	Grand total of all Govt				
	Dues	no	no	no	no

(16) Details of Profession or Occupation:

c. Self – MLA, Business



- d. Spouse- Business
- (17) My educational qualification is as under:

A.H.S. Surkhi, Bihar School Exam Board	Patna	1984	Matric
St.Columbus College, Hazaribagh, R.University		1986	Inter
St. Columbus College, Hazaribagh, R.U.		1988	B.A.
St. Columbus College, Hazaribagh, R.U.		1989	B.A.(H)

- (18) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:
- 1 Name of the Candidate Rajesh Kumar
- P Full Postal Address Village-Obra, P.O.-Obra, Dist-Aurangabad
- 3 Number and Name of The constituency and State 222, Kutumba (Bidhan Sabha), Bihar
- 4 Name of the Political
 Party which set up the
 Candidate (otherwise Indian National Congress
 Write Independent)
- 5 (a) Number of cases in
 Which conviction order
 Passed (other than those
 - (b) Total number of Pending Cases where the coart(s) Have taken cognizance

Referred to in Form 26

6 PAN OF		Year for which	Total Income
(d) Candidate (e) Spouse	ADTPD4987B	Last I.T.Return Filed F.Y2019-20 F.Y2019-20 no	44,92,020/- 2,37,960/- no
(i) Dependents	rippines		

- 7 Details of Assets and Liabilities in rupees
 Description Self Spouse Dependent 1 Dependent 2
- A Moveable Assets(Total Value) 3,39,87,961/- 4,29,645/- no no
- B Immovable Assets
 - (i) Purchase Price and Development Cost of

	Immovable Property (Total Value)	48,66,959/-	13,34,446/-	no	no
	(iii) Approximate Current Market Price of assets (Total Value)	3,02,65,065/-	1,02,30,000/-	no	no
8	Liabilities (i) Government Dues(Total) (vi) Loan from Bank, Financial Institution	no	no	no	no
	& others (Total)	46,68,171/-	no	no	no
9	Highest educational St. Columbus college		Ranchi University	1989	B.A.(H)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(c)There is no case of conviction or pending case against me other than those mentioned in items 3 & 4 above

(d) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at PATNA this the day of 16 JUNE2021

DEPONENT

RAJESH KUMAR)
MLA
AC. HO: - 222